

F. No. A - 22013/2 /2011-Ad.VI
 Ministry of Finance
 Ministry of Finance
 Department of Revenue
 (Central Board of Direct Taxes)

New Delhi, the 7th April, 2011

ORDER NO. 60 OF 2011

The following officers in the grade of Deputy/Assistant Commissioner of Income Tax are hereby transferred and posted at the station indicated against each in the Directorate of International Taxation and Transfer Pricing with immediate effect and until further orders:

A. Officers who are being transferred within the same station/region

Sl.No	Name of the officers S/Shri	Present CCA region	To be Posted at (Station)
1.	Anurag Sharma	Ahmedabad (CCA Gujarat)	Ahmedabad
2.	Subash K R	Bangalore (CCA Karanataka)	Bangalore
3.	Shweta Mishra	Bangalore (CCA Karanataka)	Bangalore
4.	Dipi Agrawal	Bhubaneshwar (CCA Orissa)	Bhubncshwar
5.	V Justin	Chennai (CCA TN)	Chennai
6.	Jenardhan V	Chennai (CCA TN)	Chennai
7.	Mini Chandran U	Chennai (CCA TN)	Chennai
8.	Kiran Katta	Chennai (CCA TN)	Chennai
9.	Bipin C.N.	Cochin (CCA Kerala)	Cochin
10.	Veni Raj	Cochin (CCA Kerala)	Cochin
11.	Vikrant Pal Singh	Kolkata (CCA WB)	Kolkata
12.	Prasoon Kabra	Mumbai CCA	Mumbai
13.	Amit Kumar Singh	Mumbai CCA	Mumbai
14.	Sudhanshu Shekhar	Mumbai CCA	Mumbai
15.	Ram Prakash Rastogi	Mumbai CCA	Mumbai
16.	Ms. Kalpana Singh	Delhi CCA	Delhi

A-1

17.	Asecm Sharma	Delhi CCA	Delhi
18.	S.K. Jain	Delhi CCA	Delhi
19.	Lalita Kumari	Kanpur (CCA UP (W)	Dehradun
20.	Rajesh Kumar Yadav	Lucknow CCA UP (E)	Lucknow

B. Officers who are being transferred to other station/region :

Sl.No.	Name of the officers S/Shri	Present CCA region	To be Posted at (Station)
1.	Dileep Kumar	Ahmedabad (CCA Gujarat)	Mumbai
2.	O.P. Meena	Ahmedabad (CCA Gujarat)	Mumbai
3.	Ravi Prakash	Ahmedabad (CCA Gujarat)	Mumbai
4.	Dhananjay Keshav Mahajan	Nagpur (CCA Maharashtra)	Mumbai
5.	Achal Sharma	Chandigarh (CCA NWR)	Mumbai
6.	K.C. Selvamani	Bhopal (CCA MP & Chhatisgarh)	Mumbai
7.	Shashi Saklani	Chandigarh (CCA NWR)	Delhi
8.	Rajendra Singh	Jaipur (CCA Rajasthan)	Delhi

2. These transfer/posting have been made pursuant to the recommendations of the Selection Committee and the approval of the competent Authority in accordance with the Posting Policy for posting of officer (ITO& above) in the Directorate of International Taxation & Transfer Pricing, CBDT-2010 circulated vide F.No. HRD/CM/103/1/2010-11/1055 dated 15.12.2010 and subsequent modification approved by the Competent Authority on 28th March, 2011. Transfer & Placement Policy of officers of IRS, CBDT-2010 is not applicable in the case of officers posted in the Director of International Taxation and Transfer Pricing.

3. All the officers mentioned above should be relieved wherever applicable before 15th April, 2011 positively under intimation to the Board. The compliance reports regarding relieving/joining of the above officers may be forwarded by the concerned CCIT(CCA) to the Database Cell at dbc.cbdt@incometaxindia.gov. in by 18.4.2011 positively, except in respect of officers on Election Duty.

AJ 7

4. In respect of officers on Election Duty, if any, their order will be effective after completion of the election process and relieving of the officers by the Election Commission of India.

5. The CCIT(CCA) shall ensure that the officers before being relieved submit their Resume/Self Assessment and report / review the ACRs for the period ending 31.3.2011 of their subordinates and submit them to the concerned Reviewing officers, as the case may be

6. Hindi version of this order will follow.


(Anand Upadhyay)

Under Secretary to the Govt. of India

Copy to:

1. Officer Concerned through CCIT(CCA) of the concerned Region.
2. All Chief Commissioners/Directors General of Income Tax.
3. JS (FT&TR-1)/w.r.t note dated 31.03.2011 of file No 500/91/2011-FTD-I(Pt.).
4. Principal Chief Controller of Accounts, New Delhi.
5. Zonal Accountants Officers, CBDT, C/o CCIT concerned.
6. PPSs to FM/MOS(R)/ Secretary (R)/AS (R)/Chairman (CBDT)/Members, CBDT/ JS (Admn.) CBDT/JS (R)
7. Advisor to FM.
8. Hindi Section for making Hindi translation.
9. Secretary General, ITGOA/All India Income Tax SC&ST Employees Welfare Association.
10. Web Manager for irsofficersonline website.


(Anand Upadhyay)

Under Secretary to the Govt. of India